

Bijeweswar
Mr. Bijeweswar Mishra

CAT/1/11

(A)
IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./R.A. No..... 720 1994

Pratip Kumar Das..... Applicant(s)

Versus
Union of India & another..... Respondent(s)

Sr. No.	Date	Order with Signature
1	9/12/94	<p>REGISTER</p> <p>Co Registrar</p> <p>In this application of 19, the applicant has prayed for direction to appear before a suitable Court in view of the Order of 5.5.94 passed by this Tribunal.</p> <p>4.11.94</p>
2.	14.12.94	<p>Giving liberty to the petitioner to proceed against the concerned respondents for violation of the order passed by this tribunal on 5.5.1994, we dispose of this application. without admitting.</p> <p>Vice-Chairman Member (Admn.)</p> <p>In 4.11.94</p> <p>For orders S.D. 4.11.94</p> <p>Defects may be removed before registration 4.11.94</p> <p>Defects removed for Registration 4.11.94</p> <p>Mr 9.12.94</p> <p>Registration 9.12.94</p>